

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5525
ANSWERED ON:07.09.2011
AIR INDIA PILOTS STRIKE
Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the officers and employees of the Central Government who went on LTC by Air India flights had been stranded at several places in the country particularly in Port Blair due to strike by Air India pilots during April-May, 2011;
- (b) if so, the details thereof alongwith the duration of strike;
- (c) whether Air India has compensated such passengers for the loss they suffered for overstaying at such places or paying double fare to travel by other airlines;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (e): During the strike of Air India Pilots from 27.04.2011 to 07.05.2011 all stranded passengers were sent on other airlines through flight interrupted manifest. Those passengers who opted to cancel their journey, were provided full refund. Hotel accommodations were also arranged for the stranded passengers on need basis. Air India also operated one flight each on 01.05.2011 and 06.05.2011 from Port-Blair to Kolkata with chartered aircraft and 288 stranded passengers travelled on these flights.